

**Sixteenth Lok Sabha**

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Title: Introduction of the Right of Children to Free and Compulsory Education (Amendment) Bill, 2018 (*Insertion of new section 24A, etc.*).

DR. PRABHAS KUMAR SINGH (BARGARH): I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

HON. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.”

*The motion was adopted.*

DR. PRABHAS KUMAR SINGH : I introduce\*\* the Bill.